

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: November 24, 2006

No. 1772 /DR(S)/2006

The Court's Notification No. 1733/DR(S)/2006 dated 23.11.2006, regarding posting of Sri **Sharda Prasad Tiwari**, Additional District & Sessions Judge, Barabanki as Additional District & Sessions Judge/ Special Judge, Barabanki vice Sri Ashok Kumar-V is hereby cancelled.

No. 1773 /DR(S)/2006

Sri **Vinod Kumar Yadav**, Additional District & Sessions Judge, Barabanki to be Additional District & Sessions Judge/ Special Judge, Barabanki vice Sri Ashok Kumar-V.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Barabanki against the special court created for trying cases under the said Act.

BY ORDER OF THE COURT,

Sd/-
(G.K.CHATURVEDI)
I/c REGISTRAR GENERAL

No. 283 / DR (S)/ 2006, Dated: Allahabad: November 24, 2006.

In Continuation of Court's endorsement No. 281/DR(S)/2006 dated 23.11.2006, copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P.Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. ,(Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Registrar, High Court, Lucknow Bench, Lucknow,(Information available on E-mail).
7. The District & Sessions Judge, Barabanki. (Information available on E-mail).

The Officer mentioned above shall hand over charge of his present post and shall take over charge of his new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. The Publication Secretary, U.P. Judicial Services Association Office, A-1,River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Joint Registrar (I), High Court, Allahabad.
11. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
12. The Assistant Registrar (Budget), High Court, Allahabad.
13. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
14. The Director, Printing & Stationery, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judge, Barabanki.(Information available on E-mail).

BY ORDER OF THE COURT

Sd/-
(K.K.RANJAN)
DEPUTY REGISTRAR (SERVICES)